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Title : The Minister of State of the Ministry of Drinking Water and Sanitation laid a statement regarding status of implementation of recommendations contained in the 40th Report of the Standing Committee on Rural Development on Demands for Grants (2013-14), pertaining to the Ministry of Drinking Water and Sanitation.

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI): I beg to lay this Statement on the status of implementation of recommendations contained in the 40<sup>th</sup> Report of the Standing Committee on Rural Development (2012- 2013) on Demands for Grants (2013-2014) of Ministry of Drinking Water & Sanitation in pursuance of the Direction 73A of the Hon'ble Speaker of the Lok Sabha.

The Standing Committee on Rural Development (Ministry of Drinking Water & Sanitation) (15<sup>th</sup> Lok Sabha) examined the Demands for Grants of the Ministry of Drinking Water & Sanitation for the financial year 2013-14 and laid its 40<sup>th</sup> report in the Lok Sabha on 30<sup>th</sup> April, 2013. The report contained 19 recommendations.

The Ministry considered the report and submitted the Action Taken Replies on the comments/observations of the Committee contained in the 40<sup>th</sup> Report to the Standing Committee on Rural Development (Ministry of Drinking Water & Sanitation) on 02.08.2013.

The present status of implementation of the 19 recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. To avoid wasting the valuable time of the House, I would request that the contents of the Annexure may be considered as read.